

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:1577
ANSWERED ON:30.11.2011
TEMPORARY STATUS OF CASUAL LABOURER
Sayeed Muhammed Hamdulla A. B.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the issue regarding temporary status of casual labourers is under consideration of the Government;
- (b) if so, the stand taken by the staff side in this regard;
- (c) whether there is a proposal that the temporary status casual labourers be imparted the requisite training and granted grade pay of Rs. 1,800 w.e.f. 1.1.2006; and
- (d) if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
(SHRIV. NARAYANASAMY)

- (a) : Presently no such proposal is under consideration.
- (b) : Does not arise.
- (c) : No such proposal is under consideration.
- (d) : Does not arise.